

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:6597  
ANSWERED ON:10.05.2005  
INDO-IRAN TRADE  
Budholiya Shri Rajnarayan

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether a trade agreement has been signed between the Union Government and the Government of Iran;
- (b) if so, the details thereof;
- (c) the names of items being exported to Iran from India at present;
- (d) whether the trade agreement signed between both the countries have increased the possibilities of import-export of other items also; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

- (a): There is an Agreement on Trade and Economic Cooperation between the Government of India and Government of Iran signed on 10th April, 2001.
- (b): The Agreement is intended to expand, strengthen and diversify the trade relations and economic cooperation between the two countries on the basis of equity, mutual respect and reciprocal benefits.
- (c): Some of the major items being exported at present to Iran are: petroleum products; primary & semi-finished iron & steel; machinery and instruments; processed minerals; drugs, pharmaceuticals and fine chemicals; inorganic, organic, agro-chemicals; and manufactures of metals;
- (d): Yes, Sir.
- (e): The volume and basket of trade between India and Iran is expanding constantly. The total trade between the two countries has increased from US\$ 438.20 million in 2000-01, to US \$ 536.85 in 2001-02, to US \$ 913.03 in 2002-03 and to US\$ 1,184.94 million in 2003-04.